

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/ 1/2018

Date : 16.01.2018

I

On account of administrative exigencies, transfers/Postings of following Judicial Officers in the District Judge Cadre, are hereby ordered as under:-

SN.	NAME OF OFFICERS SARVA SHRI/MS.:	FROM	TO	VICE SARVA SHRI
1.	DEVENDRA JOSHI	DISTRICT & SESSIONS JUDGE, GANGANAGAR	DISTRICT & SESSIONS JUDGE, JODHPUR METROPOLITAN, JODHPUR	VACANT
2.	NARSINGH DASS VYAS	DISTRICT & SESSIONS JUDGE, RAJSAMAND	DISTRICT & SESSIONS JUDGE, GANGANAGAR	DEVENDRA JOSHI
3.	SHAIL KUMARI SOLANKI	ADJ NO.1, ABU ROAD (SIROHI)	ADJ, SUMERPUR (PALI)	RAJESH JAIN

II

The services of **Shri Amar Verma**, an officer in the District Judge Cadre, presently posted as **Deputy Registrar (Examination), Rajasthan High Court, Jodhpur**, are placed at the disposal of Hon'ble High Court for his posting on some other post.

III

Shri Amar Verma, an Officer in the District Judge Cadre, whose services have been placed at the disposal of Hon'ble High Court and who has been appointed as **ADJ, Mundawar (Alwar)**, is hereby relieved to join his new assignment.

IV

The services of **Shri Rajesh Jain** an Officer in District Judge Cadre, presently posted as **Additional District & Sessions Judge, Sumerpur (Pali)**, are placed at the disposal of Hon'ble the Chief Justice for his appointment/posting as **Deputy Registrar (Examination), Rajasthan High Court, Jodhpur** vice Shri Amar Verma.

V

Shri Rajesh Jain, an Officer in the District Judge Cadre whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby transferred and posted as **Deputy Registrar (Examination), Rajasthan High Court, Jodhpur**.

Note:

1. The officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.

BY ORDER,


REGISTRAR GENERAL

No.Estt.B2(v)1/2018/624

Date : 16.01.2018

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. P.S. to All Hon'ble Judges at Jodhpur.
3. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.

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4. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
5. The Secretary, Lokayukta, Sachivalaya, Jaipur.
6. The Accountant General, Rajasthan, Jaipur.
7. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD (F&I)/ Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
8. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. **Concerned District & Sessions Judges** with the request to serve/circulate the copy of this order to the concerned Courts/Posts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell


REGISTRAR GENERAL